

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. †1005
TO BE ANSWERED ON 25th JULY, 2025**

TRAUMA CENTRE IN UTTAR PRADESH

**†1005: SHRI SANATAN PANDEY:
SHRI CHANDAN CHAUHAN:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that there is no trauma centre in Ballia and Bijnor Lok Sabha Constituencies of Uttar Pradesh and if so, the details thereof;
- (b) whether the Government proposes to identify and establish trauma centres in those districts where there is no trauma centre and if so, the details thereof; and
- (c) the time by which a Trauma Centre is likely to be established in Ballia and Bijnor in Uttar Pradesh?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): During 11th Five Year Plan (2007-2012) and 12th Five Year Plan (2012-2017) under the “National Programme for Prevention & Management of Trauma and Burn Injuries” (NPPMT&BI), total 196 Trauma Care Facilities (TCFs) were sanctioned in Government Hospitals/ Medical Colleges across the country. Out of 196, 13 TCFs have been sanctioned in Uttar Pradesh at:

- 1) BRD Medical College, Gorakhpur
- 2) District Hospital, Faizabad
- 3) KGM College, Lucknow
- 4) LLR Hospital & GSVM College, Kanpur
- 5) District Hospital, Jaluan, Orai
- 6) MLB Medical College, Jhansi

- 7) District Hospital, Basti
- 8) SN Medical College, Agra
- 9) Shri BA District Hospital, Etawah
- 10) District Hospital, Fatehpur
- 11) MLN Medical College, Allahabad
- 12) LLRM Medical College, Meerut
- 13) District Hospital, Lalitpur

Beyond 12th Five Year Plan, there is no provision of identification of new trauma care facilities under this Scheme. The financial support is in terms of release of the balance share of Central assistance within the total approved cost of the approved facilities/ units.
